GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION LOK SABHA

UNSTARRED QUESTION NO.

TO BE ANSWERED ON 03rd JULY, 2019

ORDNANCE FACTORIES

1843. SHRI RAVNEET SINGH BITTU:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has taken action to improve the capability and production of ordnance factories during the last five years, if so, the details thereof and if not, the reasons therefor;
- (b) whether any new ordnance factory has been set up during the said period and if so, the details thereof;
- (c) whether a factory is set up in Ludhiana, if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has any plans to privatise or sell a minority stake in any of the ordnance factories and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

रक्षा राज्य मंत्री

(श्री श्रीपाद नाईक)

(a) Yes, Sir. Government has taken the following steps to improve the capability and production of Ordnance Factories:

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- (i) Delegation of Financial power to Ordnance Factory Board (OFB) has been enhanced since September, 2016.
- (ii) Total investment approvals on Capital up-gradation/Modernization with estimated cost of Rs.861 crore have been accorded.
- (iii) To streamline the purchase process of OFB, Stores Procurement Manual-2018 has been approved which has come into effect from September, 2018.
- (iv) The process of re-skilling of workers in the non-core sector has commenced. 504 workers of Non-core factories are being re-trained in Avadi and Kanpur which will enable them to work in core area of production.
- (v) OFB has also been geared up to focus on the export market with thrust on export of Arms and Ammunitions, by re-structuring export governance in OFB. To bid for export enquires in a time bound manner, the member OFB has been delegated powers, provided the bidding cost covers the cost of production.
- (vi) Under Mission Raksha Gyan Shakti, 157 Intellectual Property Rights (IPR) applications have been filed by OFB for design/copy right/trade mark capabilities.
- (vii) Common Information Technology (IT) system has been established between factories and their respective Defence Accounts office for smooth and speedy flow of data.
- (viii) Regular review is done in the Ministry with Ammunition Group along with Master General of Ordnance (MGO) and Directorate General of Quality Assurance (DGQA) to resolve issues regarding quality and timely supply of Ammunition to Army. Interaction of OFB officers with the depot heads for the purpose of getting first hand feedback has resulted in addressing the deficiencies in supply of quantity and quality of ammunition.

(b) to (d): No, Sir.
